

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**Contempt Petition No. 060/00190/2018 in
ORIGINAL APPLICATION NO. 060/00802/2018**

Chandigarh, this the 18th day of December, 2018

...
**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...
Sat Pal Singh Bukal aged 60 years son of Shri Chhajju Ram,
resident of House No. 374, Shivalik Vihar, Phase 2, Near Maa
Durga Mandir, Zirakpur, District Mohali Pin Code 140603.

....Petitioner
(By Advocate: Shri Rakesh Nagpal)

VERSUS

P.N. Sukul, Controller General Defence Accounts, Ulan Batar Road,
Palam, Delhi Cantt Pin Code 110010.

....RESPONDENTS

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

The learned counsel appearing on behalf of the petitioner at
the very outset stated that the respondents have passed a speaking
order in compliance to the direction of this Tribunal, therefore, he
does not press this C.P.

2. The C.P. is as such disposed of as not pressed.

**(P.GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 18.12.2018
`SK'

